

(iii) There are indirect revenues in the shape of foreign exchange which will be spent by the foreign participation in the country for arranging their participation in the Fair.

(iv) The Fair has brought to the doorstep of India the technological advancement achieved in other countries, and has provided an opportunity to Indian industrialists, technologists, etc. to learn and pick up new techniques, methods, prototypes, etc.

(v) The Fair will generate new buyer-seller contacts, and this will lead to promotion of internal business, progressive important substitution, and economic integration of different regions.

1. Afghanistan; 2. Australia; 3. Austria; 4. Bangla Desh; 5. Belgium; 6. Bhutan; 7. Brazil; 8. Bulgaria; 9. Burma; 10. Canada; 11. Cyprus; 12. Czechoslovakia; 13. Federal Republic of Germany, 14. Fiji, 15. France, 16. German Democratic Republic, 17. Guinea, 18. Hungary, 19. Indonesia, 20. Iraq, 21. Italy, 22. Japan, 23. Kenya, 24. Kuwait, 25. Libya, 26. Malaysia, 27. Mauritius, 28. Mongolia, 29. Nepal, 30. New Zealand, 31. Oman, 32. Peru, 33. Philippines, 34. Poland, 35. Republic of Korea, 36. Romania, 37. Spain, 38. Sri Lanka, 39. Sudan, 40. Sweden, 41. Tanzania, 42. Thailand, 43. Turkey, 44. U.S.S.R., 45. Yugoslavia, 46. Zambia:

Misappropriation of Exchange permits from Reserve Bank of India

964. SHRI M. RAM GOPAL REDDY:

SHRI SAT PAL KAPUR:

Will the Minister of FINANCE be pleased to state:

(a) whether recently foreign exchange worth seventy lakhs of rupees has been collected on the basis of exchange permits misappropriated from the Reserve Bank of India;

(b) if so, whether any inquiry has been held in the matter and the culprits brought to book; and

(c) what steps Government propose to take to prevent such malpractices in future?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN):
(a) and (b). Certain cases where foreign exchange has been obtained on the basis of spurious permits have come to the notice of Enforcement authorities. The matter is pending investigation by the Central Bureau of Investigation.

(c) Steps are being taken by the Reserve Bank to streamline the procedure for release of foreign exchange to prevent misuse in future.

Alleged lapses on the part of Indian Motion Picture Export Corporation

965. SHRI M. RAM GOPAL REDDY:

SHRI NAGESHWARA RAO:

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether any representation has been received from the All India Film Producers' Council enumerating various lapses in the working of the Indian Motion Pictures Export Corporation;

(b) if so, whether a copy of the representation will be laid on the Table of the House; and

(c) what steps Government propose to take on the said representation?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE):(a) Yes, Sir.

(b) and (c). It is not the practice to lay copies of such representation on the Table of House. However, the points made in the representation are being examined.